

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1020

ANSWERED ON:01.03.2011

MONITORING OF JNNURM

Anuragi Shri Ghansyam ;Bavalia Shri Kuvarjibhai Mohanbhai;Bhagora Shri Tarachand;Biju Shri P. K.;Hussain Shri Syed Shahnawaz;Kanubhai Patel Jayshreeben;Meghwal Shri Bharat Ram;Rajbhar Shri Ramashankar;Singh Shri Ganesh;Singh Shri Ijyaraj ;Sugumar Shri K.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of cities/towns wherein development work under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) has been taken up so far, state-wise ;
- (b) whether the Government proposes to revamp/review/amend the said mission in order to develop more urbanized areas in the country;
- (c) if so, the details thereof and the action taken so far in this regard;
- (d) whether the Government has established monitoring agencies in the State for monitoring of the JNNURM projects;
- (e) if so, the details thereof;
- (f) whether said agencies have prepared any report; and
- (g) if so, the details thereof alongwith the action taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): Projects have been approved for 64 out of the 65 Mission Cities under Urban Infrastructure & Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM). List of cities for which projects have been approved are annexed.

(b) & (c): Yes, Madam. A mid-term appraisal of JNNURM is being undertaken to ascertain whether the Mission is on-course towards achieving its objective of improvement of Urban Infrastructure and civic services, provision of basic services to urban poor and institutional strengthening of Urban Local Bodies (ULBs). It will also identify constraints in implementation and suggest remedial measures. The report is awaited.

(d) to (g): Yes, Madam. The Independent Review & Monitoring Agency (IRMA) are agencies to be appointed by the states, duly approved by the Central Sanctioning and Monitoring Committee (CSMC) of Ministry of Urban Development, for monitoring the implementation of projects sanctioned under the JNNURM so that the funds released are utilized in a purposeful and time-bound manner. So far IRMA has been approved for appointment in 27 States/ Union Territories (UTs) viz. Kerala, Rajasthan, Madhya Pradesh, Uttarakhand, Maharashtra, West Bengal, Pudducherry, Andhra Pradesh, Gujarat, Assam, Tamilnadu, Uttar Pradesh, Karnataka, Chandigarh, Jammu & Kashmir, Punjab, Mizoram, Meghalaya, Sikkim, Tripura, Arunachal Pradesh, Manipur, Chhattisgarh, Jharkhand, Orissa, Haryana and Goa.

The IRMAs are required to undertake desk review of project documents and make periodical site visits to each project. IRMAs submit report to the State Level Nodal Agency (SLNA) and send copies to the Mission Directorate/Ministry of Urban Development, the Urban Local Body and the project implementing agency. The SLNA is expected to review and examine the reports of IRMA, scrutinize issues highlighted by the IRMA and initiate corrective actions where necessary. The SLNA's appraisal of action taken on IRMA report is taken into account while sanctioning further installments for the projects by the Central Sanctioning and Monitoring Committee (CSMC).